

**Information note to the Press
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TELECOM REGULATORY AUTHORITY OF INDIA

For Immediate release

Date: 14th December, 2010

**TRAI issues “The Telecom Commercial Communications
Customer Preference (Amendment) Regulations, 2010”**

New Delhi, 14th December, 2010 – The Telecom Regulatory Authority of India (TRAI) today issued “**The Telecom Commercial Communications Customer Preference (Amendment) Regulations, 2010**”. The Telecom Regulatory Authority of India (TRAI) had issued “The Telecom Commercial Communications Customer Preference Regulations, 2010” on 1st December 2010. Some regulations were required to be implemented with effect from 15th day of December 2010 and rest from 1st January, 2011.

However, having regard to the aspect of security audit of the website to be created for the purpose of these regulations and the other processes involved, the Telecom Regulatory Authority of India has found it necessary to re-determine the dates for implementation of the aforesaid regulations. Accordingly, some of the relevant regulations have been amended so as to come into force, from dates as may be specified by the Authority, from time to time.

Details of these amendments are given in The Telecom Commercial Communications Customer Preference (Amendment) Regulations, 2010 available at TRAI website <http://www.traigov.in>.

Contact Details in case of any clarifications

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Authorised to issue

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